

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) to (d). The Rehabilitation Finance Administration stopped receiving loan applications after the 30th September, 1951. It is understood however that the State Government sent five loan applications from displaced persons of West Punjab to the Administration in the year 1954 which they had already received from the applicants before the 30th September, 1951 and were kept back by them for necessary enquiries etc. Out of these five applications three have been rejected and two are pending for consideration and, it is learnt, are likely to be disposed of by the end of this month. It is for the Rehabilitation Finance Administration which is a statutory corporate authority to decide such applications and it is not possible for Government to furnish particulars about individual applications.

KIDNAPPING CASES

935. { Shri D. C. Sharma:
Shri Amar Singh Damar:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have any information about the increase or decrease in the incidence of kidnapping in the various States of India; and

(b) if so, the name of the State where the number of kidnapping cases was the highest during the year 1954.

The Deputy Minister of Home Affairs (Shri Datar): (a) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 58].

(b) The number of kidnapping cases was the highest during the year 1954 in Uttar Pradesh.

SMUGGLING

936. { Shri D. C. Sharma:
Choudhri Muhammed
Shafiq:

Will the Minister of Finance be pleased to state:

(a) the total number of cases of smuggling from East Pakistan into India detected during 1954;

(b) the kinds and value of goods confiscated; and

(c) the amount realized as fines from the smugglers?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) The total number of cases of smuggling from East Pakistan into India detected during 1954 was 5,233.

(b) The total value of goods confiscated during that period was Rs. 7,51,140 and the principal goods involved were Gold, Silver, Betelnuts, Seeds (Coriander, Chandani and Cummin) and Watches.

(c) The total amount realized as fines including penalty during the period was Rs. 16,873/-.

SMUGGLING

937. { Shri D. C. Sharma:
Chaudhri Muhammed
Shafiq:

Will the Minister of Finance be pleased to state:

(a) the total number of cases of smuggling from West Pakistan into India detected during 1954;

(b) the kinds and value of goods confiscated; and

(c) the amount realized as fines from the smugglers?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) The total number of cases of smuggling from West Pakistan into India detected during 1954 was 641.

(b) The total value of goods confiscated during that period was Rs. 2,83,488 and the principal goods involved were Gold, Silver, Currency, Textiles, Animals, Charash and Opium.

(c) The total amount realized as fines including penalty during the period was Rs. 19,554.